

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) to (d). The State Transport Authority Delhi, which is the competent authority to decide upon the fare structure for vehicles like autorickshaws and taxis in Delhi, has allowed an increase of about 25 per cent in fares, taking into account not only the recent petrol price hike but the total increases in operational costs of these vehicles since 6th March, 1974, when the fares were last revised.

Posts of Family Planning Upgraded

8782. SHRI SURENDRA BIKRAM:

**SHRI MOHD. SHAMSUL
HASAN KHAN:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some posts of Family Planning in Zonal Railways have been upgraded;

(b) if not, when they will be upgraded; and

(c) whether the services of Family Planning in Zonal Railways are under Railway Ministry or Health and Family Welfare Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No. The revised scale of Rs. 260-400 applicable to the projectionists in Family Welfare Organisation on Zonal Railways has, however, been modified to Rs. 330-560 with effect from 1-1-1979.

(b) The question regarding revision of the scale of pay of Field Workers in the Family Welfare Organisation on Zonal Railways is under consideration.

(c) The officers and staff in the Family Welfare Organisation on Zonal

Railways are under the administrative control of Railway Ministry but the entire cost of this Organisation is borne by the Ministry of Health and Family Welfare.

Family Planning set up of Zonal Railways

8783. SHRI SURENDRA BIKRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has examined the proposals regarding the confirmation of staff and officers of the Family Planning set-up of Zonal Railways in his Ministry; and

(b) why the Family Planning staff on the Zonal Railways have not been given any *locus standi*?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The posts in the Family Welfare organisation on the Railways are temporary posts paid for from funds provided by the Ministry of Health and Family Welfare on an annual basis. Hence it is not possible to make these posts permanent to facilitate confirmation of the staff. However, in order to ensure that the staff are not put to a disadvantage, the following steps have been taken:

(1) The staff drawn from the regular cadres of the Railways continue to have their liens in parent departments and get promotions there.

(2) The staff directly recruited specifically for the Family Welfare organisation have been given paper liens on equivalent posts in the regular cadre of the Railways and are considered along with other staff for confirmation.

Thus these staff get exactly the same chances of confirmation as staff of other Departments on the Railways with the same length of service. They have no reason to complain.